

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 4

COURT NO. : 1

30.04.2019

T.A./260/11/2017

C MAHANTA  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:94

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	<p>List revised. None appears for the applicant. Ld Counsel for the respondents is present and heard.</p> <p>No one was present on behalf of the applicant on 07.03.2019. It seems that the applicant has lost interest to pursue this case.</p> <p>Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Copy of this order to Ld. Counsel for the respondents.</p> <p>Registry is directed to send a copy of this order to the applicant by Regd. Post or Speed Post.</p> <p style="text-align: center;">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">pms</p>